

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/138(CHE)/2021  
IN  
PETITION NUMBER : CP/1000/2018  
NAME OF THE PETITIONER : Ashwani Kumar Gupta(RP)  
M/s Info Drive Software Ltd  
NAME OF THE RESPONDENTS : Infodrive Software Ltd & Ors  
UNDER SECTION : Sec 60(5), 66, 67, 70, 71, 72 & 73 and 235A of IBC, 2016

**ORDER**

Learned Counsel Mr. Ashwani Kumar Gupta for the Applicant/RP is present.

Learned Counsel Mr. T.K. Bhaskar and Learned Counsel Ms. Medha Rao for  
the Respondent are present.

List the matter on **11.03.2021** along with other connected applications for  
hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)